

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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ORDER SHEET

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ORDERS OF THE TRIBUNAL

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26.9.2007

OA 375/2005

Mr. Shailendra Srivastava, counsel for applicant.  
Mr. V.S. Gurjar, counsel for respondents.

Learned counsel for the applicant submits that though the relief prayed for by the applicant has been granted to him by the department but the issue of seniority still survives, and he seeks permission to withdraw this OA with liberty to file a fresh OA for the purpose of seniority.

In view of what has been stated above, the present OA stands disposed of as having been withdrawn. It will however be open for the applicant to file a fresh OA for the purpose of seniority and this order will not come in his way.

  
(J.P. SHUKLA)  
MEMBER (A)

  
(M.L. CHAUHAN)  
MEMBER (J)

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